GOVERNMENT OF INDIA MINISTRY OF RURAL DEVELOPMENT DEPARTMENT OF RURAL DEVELOPMENT

LOK SABHA UNSTARRED QUESTION NO. 1893 TO BE ANSWERED ON 27.07.2017

PENDING ROAD PROJECTS UNDER PMGSY

1893. SHRI KAMLESH PASWAN:

Will the Minister of **RURAL DEVELOPMENT** be pleased to state:

- (a) the status of road projects sanctioned under Pradhan Mantri Gram Sadak Yojana (PMGSY) in Uttar Pradesh, project-wise;
- (b) whether the completion of several road projects sanctioned under PMGSY have been delayed;
- (c) if so, the details thereof and the reasons therefor; and
- (d) the steps taken/being taken by the Government for completion of the projects in a time bound manner in the said State, project-wise?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SHRI RAM KRIPAL YADAV)

(a) to (d): 'Rural Roads' is a State subject and Pradhan Mantri Gram Sadak Yojana (PMGSY) is a one-time special intervention to provide rural connectivity, by way of a single allweather road, to the eligible unconnected habitations in the core network. As per PMGSY guidelines, the State Governments are required to submit Detailed Project Reports (DPRs) to the Ministry for consideration/approval of projects under PMGSY. The project proposals are scrutinized by National Rural Roads Development Agency (NRRDA) to ensure that the proposals are in accordance with the programme guidelines and that they have been duly verified by the State Technical Agencies (STAs). The proposals of the State are then put up before the Empowered Committee chaired by Secretary (RD) in the Ministry of Rural Development, for its consideration. The details of road projects sanctioned under PMGSY in respect of Uttar Pradesh is as under:

Sl. No.	Phase	Sanction Year	Net Sanctions	Completed upto June, 2017	Net Balance
1	Phase-1	2000 - 2001	5046	5046	0
2	Phase-2	2001 - 2002	1332	1332	0
3	Phase-3	2003 - 2004	2019	2019	0
4	Phase-4	2004 - 2005	2110	2110	0
5	Phase-5	2005 - 2006	2483	2483	0
6	Phase-6	2006 - 2007	796	796	0
7	Phase-7	2007 - 2008	1263	1263	0
8	Phase-8	2009 - 2010	26	26	0
9	Phase-8	2010 - 2011	162	161	1
10	Phase-9	2011 - 2012	479	471	8
11	Phase-10	2012 - 2013	1766	1753	13
12	PMGSY-II	2013 - 2014	247	222	25
13	PMGSY-II	2016 - 2017	669	6	663
		Grand Total	18398	17688	710

(No. of Road Projects)

The main reasons for incomplete PMGSY works are private or forest land falling in the proposed alignment of road works. As per programme guidelines, PMGSY does not provide funds for land acquisition. The State Governments are responsible to certify and ensure that lands are available for taking up the proposed road works under PMGSY. The State Governments are required to lay down guidelines for voluntary donation, exchange or other mechanisms to ensure availability of land for all proposed roads. The issue of incomplete works due to want of forest clearance has been taken up by the Ministry with State Government as well as with Ministry of Environment, Forest and Climate Change, to expedite such matters.
